

**PROFORMA FOR DECLARATION OF ASSETS**  
(As On 31.03.2012)

Name of Officer (In Full) : Ajit Kumar Rajbanshi  
 Date of Birth : 21.08.1975  
 Present post held : Civil Judge-I, Ambagach Chowki.

Name of District, Sub-Division, Taluka and Village in which property is situated		Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
		Housing and other Buildings	Land		
		2	3	4	5
DIST-Bilaspuz TAH-Masturi Vill-Malhar		Khasra - No. 900/2 Area - 0.06 Acre	Khasra No. 3377/2 Area - 0.90 acre	Rambhari (Father)	Inheritance.
Movable Property (Valued Above 25,000/- of Rs.)					
① Car - Hundai I-10, Value - 4,68,000/-					
Jewellery (Lump Sum)					
Jewellery (Worth Rs.) ① gold - 45 gm - value - 1,40,000/-					
② silver - 800 gm - value - 40,000/-					

*(Signature)*  
**(अजीत कुमार राजबंशी)**

Shares/Debtures		Nos. of Shares	
1	2	3	4
Life Insurance Policy & Others			
Name of Issuing Company		Amount	
1		2	
LIC of India		1- Jeevan Tarang - 3,00,000/- 2- Jeevan Mitra - 1,00,000/- 3- Jeevan Anand - 3,00,000/- 4- Jeevan Saral - 10,00,000/-	
Bank Deposits/Securities & Investments			
Name of Bank		City	Amount
1		2	3
1) Fixed Deposits			
2) Savings Bank A/Cs			
3) PPF			
4) EPF			
5) NPS			
6) Others			
			69,887/-
			3,000/-
			4,33,794/-

Note :- In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated. The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

10/10/2013  
 (अजीत कुमार रावत) (स. म.)  
 व्यवहार न्यायाधीश वर्ग-1  
 रागाड चौकी (स. म.)